

**By Speed Post**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 20<sup>th</sup> March, 2023

No. HC.XV.16/2021/51/RV. In continuation of High Court Notification No. HC.XV.16/2021/236/RV., dated 19.12.2022, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Assistant Sessions Judge, Charaideo, Sonari (under suspension), presently attached to the Office of the District & Sessions Judge, Tinsukia, for a further period of 3 (three) months w.e.f. 21.03.2023 and/or till a decision of the Administrative Committee on the Enquiry Report is taken, as may be furnished, whichever is earlier.

By order

Sd/-

Romen Baruah

**REGISTRAR (VIGILANCE)**

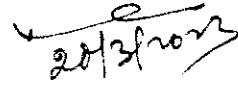
Memo No. HC.XV.16/2021/51A/RV., Dated 20.03.2023  
Copy to :-

1. The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.16/2021/236A/RV., Dated 19.12.2022
3. The District and Sessions Judge, Tinsukia, Pin.786125 for information with reference to High Court Memo. No. HC.XV.16/2021/236A/RV., dtd. 19.12.2022.
4. The District & Sessions Judge, Jorhat, Pin.785001 for information with reference to High Court Memo. No. HC.XV.16/2021/236A/RV., Dated 19.12.2022
5. The District & Sessions Judge, Charaideo, Sonari, Pin.785690 for information with reference to High Court Memo. No. HC.XV.16/2021/236A/RV., Dated 19.12.2022
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Rajneesh Bora, Chief Judicial Magistrate-cum-Civil Judge & Assistant Sessions Judge, Charaideo, Sonari, (under suspension), Presently attached to the Office of the District & Sessions Judge, Tinsukia, Pin.786126 for



information with reference to High Court Memo. No.  
HC.XV.16/2021/236A/RV., Dated 19.12.2022

8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
9. The Treasury Officer, Sonari, Pin. 785690/Tinsukia, Pin.786125 for information with reference to High Court Memo. No.HC.XV.16/2021/236A/RV., Dated 19.12.2022
10. ✓ The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
11. The Administrative Officer (Judicial)(Apptt./Statment), Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
13. The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.



REGISTRAR (VIGILANCE)